

out to have the latest data for use in the revised base year. The ACNAS had earlier recommended to revise the base year of National Accounts from 2011-12 to 2017-18 in view of the likely availability of requisite data. The issue of the base year revision was discussed by ACNAS again in its recent meeting held on 30 October, 2019 and it was recommended to the Ministry to consider 2020-21 as the next base year of National Accounts in view of the structural reforms in the economy.

Impact on textile industry after withdrawal of GSP

1244. SHRI NARAIN DASS GUPTA: Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that as per Apparel Export Promotion Council (AEPC) the US imported 17.97 million US dollars worth of readymade garment products under 15 categories that enjoyed Generalised System of Preferences (GSP);
- (b) if so, the details of current balance of trade with the US; and
- (c) details of impact on textile industry post withdrawal of GSP?

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): (a) As per available data, US imported apparel valued at USD 17.7 million in 2018 under 15 categories that enjoyed Generalized System of Preferences (GSP).

- (b) Balance of apparel trade was in favour of India by USD 4 billion during 2018.

(c) Post-withdrawal of GSP, imports of apparel will be subject to higher tariff. As per provisional data, exports of apparel (post withdrawal of GSP) has increased by 5% as compared to the corresponding period before withdrawal.

Review of schemes for welfare of weavers

†1245. SHRI NARAYAN RANE: Will the Minister of TEXTILES be pleased to state:

- (a) whether Government has conducted any review of the schemes that are being run for the welfare of the weavers during the last three years;
- (b) if so, when the review of the schemes related to the welfare of the weavers in the district falling under the Konkan region of Maharashtra was conducted and the outcome thereof; and

†Original notice of the question was received in Hindi.